

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 107
IA- 340, 364,947,1663,1681/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.	...	Applicant
Vs.		
M/s Three C Shelters Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 07.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Yadav Adv in IA No. 1681/2021
For the Respondent :Mr. Deepak Somani, Adv in IA No 1663/2021
For the RP :Mr. Abhishek Anand, Mr. Tanveer Oberoi, Advs.
Mr. Sanjay Bhatt, Ms. Niharika Sharma &
Mr. Karan Kohli in I.A. No. 947, 1663 & 1681/21
Mr. Ritin Rai, Sr. Advocate, Mr. Sanjay Bhatt,
Ms. Niharika Sharma, Mr. Karan Kohli &
Ms. Ritika Sinha in IA No. 340,364/21
For the GWA/CoC : Mr Sumant Batra, Adv
For ORRIS Infra. : Mr. R.K. Gupta, Advocate

ORDER

IA-340/ND/2021:

As per the order dated 08.06.2021 it is to be listed along with IA-2475/ND/2021 & IA-2232/ND/2021 on 14.07.2021. The said order also mentions IA-364/ND/2021 with IA-676/ND/2021 & IA-2470/ND/2021 to be listed on **14.07.2021**.

IA-1663/ND/2021:

As per the order dated 25.05.2021, this application is to be listed on 09.07.2021.Mr. R.K. Gupta, Learned Counsel for ORRIS Infrastructure states

that as per the liberty granted by the Hon'ble Supreme Court, the appropriate application is being filed during the course of the day, latest by tomorrow. In view of the same the matter adjourned. Let the copy of the order passed by the Hon'ble Supreme Court dated 01.07.2021 be also filed along with the application.

IA-1681/ND/2021:

Learned Counsel for the Applicant seeks and is granted one week time to file rejoinder.

IA-947/ND/2021:

This application filed by Resolution Professional under Section 19. Learned Counsel for the Resolution Professional states that pleadings are complete. Learned Counsel for the Resolution Professional is directed to file the summary of all pending applications and the purpose of the application by way of synopsis within one week.

List for further consideration IA-947/ND/2021, IA-1663/ND/2021 & IA-1681/ND/2021 on **17.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA